

there was a regular Civil Defence Organization throughout the country during the last war?

(b) When was the organisation abolished?

(c) Has the question of the revival of the organisation been considered?

(d) If so, when is the new organization likely to come into force?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) In the year 1945.

(c) and (d). Government do not consider that such an organization is necessary at present.

CLASS I AND CLASS II POSTS

***647. Shri K. C. Sodhia:** (a) Will the Minister of Home Affairs be pleased to state the total number of class I and class II posts sanctioned and actually held in the Government of India Secretariat during 1949-50, 1950-51 and 1951-52?

(b) How many of each are temporary, quasi-permanent and permanent?

(c) What new departments were opened or closed during the years referred to above?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). A statement giving the information required is placed on the Table of the House. [See Appendix IV, annexure No. 8]

(c) In the year 1949-50, the Department of Parliamentary Affairs was created. No Department was closed during the year.

During the year 1950-51, the Ministries of (i) Commerce & Industry, (ii) Works, Production and Supply and (iii) Natural Resources & Scientific Research were constituted in the place of the Ministries of (i) Industry & Supply, (ii) Commerce (iii) Works, Mines & Power and (iv) the Department of Scientific Research. During the same year the Ministries of Food and Agriculture were combined in one Ministry of Food & Agriculture.

During the year 1951-52, no Ministry or Department was opened or closed.

PETROLEUM IN IMPHAL

***654. Shri L. J. Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that petroleum has been found underground

while digging a tube-well somewhere in the Imphal town, in the month of October 1952;

(b) if so, what kind of petroleum it is and what the potentialities of the find are; and

(c) whether the Government have done anything to survey the area and locate the oil field?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No information regarding the occurrence of oil in Imphal town is available either with the Geological Survey of India or with the Government of Manipur.

(b) and (c). Do not arise.

FLOODS IN MANIPUR

***655. Shri Rishang Keishing:** (a) Will the Minister of States be pleased to state whether the Government of India have made any attempts to find out real causes of floods in Manipur?

(b) What are the measures taken so far and which will be taken up in the near future to prevent recurrences of floods in Manipur?

(c) Will there be any remission of revenue and taxes for the flood affected people during the current year?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes. An officer of the Central Waterways, Irrigation and Navigation Commission (now Central Water and Power Commission) was deputed by the Government of India in 1947 to explore the possibility of flood protection, reclamation, power generation and irrigation in Manipur. The State was also recently visited by another officer of the Commission.

(b) A sum of Rs. 30,000/- was sanctioned last year for repairing embankments along the three important rivers in the Manipur valley, viz., Imphal, Iril and Nambal. A sum of Rs. 40,000/- will be incurred in the current year on these repairs.

(c) Yes. Remission of land revenue is given in respect of fields, the crops of which are destroyed by flood.

HILL PEOPLES REGULATION OF 1947

***656. Shri Rishang Keishing:** (a) Will the Minister of States be pleased to state whether Government have received any representation duly signed by the leading tribal organisations of Manipur for effecting immediate repeal of the Hill Peoples Regulation of 1947?

(b) If so, have Government taken any action to repeal it?